

RTI Annual Return Information System

Quarterly Return Form

Public Authority : Chhatisgarh High Court

Quarter : 1st Quarter (April-June)2023-2024

* Block I (Details about the requests and appeals)

Progress during Quarter

	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/ appeals rejected	Decisions Where requests/ appeals replied
Requests	31	11	46	5	27	33
First Appeals	0	N/A	6	N/A	4	0
Total no. Of CAPIOs designated			0	Total no. Of CPIOs designated		1
				Total no. Of AAs designated		1

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
605	3517	0	0

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests
Relevant Sections Of RTI Act 2005

Section 8(i)											Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other	
0	0	0	0	2	0	1	0	0	0	0	0	0	4	

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
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Yes

**https://
highcourt.cg.gov.in/rule/
rti_dpart_info.pdf**

B. Last Date of updating of Mandatory disclosure under Section 4(1)b

2024-04-27

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?

Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)

Yes

**https://
highcourt.cg.gov.in/rti/
report/
third_party_audit_quarterly_retu**

D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)

2024-04-27

RTI Annual Return Information System

Quarterly Return Form

Public Authority : Chhatisgarh High Court**Quarter : 2nd Quarter (July-Sept)2023-2024**

* Block I (Details about the requests and appeals)

Progress during Quarter

	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/ appeals rejected	Decisions Where requests/ appeals replied
Requests	23	15	88	5	54	23
First Appeals	2	N/A	14	N/A	13	0
Total no. Of CAPIOs designated				0	Total no. Of CPIOs designated	1
					Total no. Of AAs designated	1

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1024	1700	0	0

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests
Relevant Sections Of RTI Act 2005

Section 8(i)											Section		
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	1	0	0	1	0	2	0	0	0	7

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
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Yes**B.** Last Date of updating of Mandatory disclosure under Section 4(1)b**C.** Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?**Yes****D.** Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)**https://highcourt.cg.gov.in/rule/rti_dpart_info.pdf****2024-04-27**

Provide the detail/URL of webpage, where the Audit report is posted (max 150 chars)

https://highcourt.cg.gov.in/rti/report/third_party_audit_quarterly_retu**2024-04-27**

RTI Annual Return Information System

Quarterly Return Form

Public Authority : Chhatisgarh High Court**Quarter : 3rd Quarter (Oct-Dec)2023-2024**

* Block I (Details about the requests and appeals)

Progress during Quarter

	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/ appeals rejected	Decisions Where requests/ appeals replied
Requests	44	8	149	3	35	61
First Appeals	3	N/A	14	N/A	17	0
Total no. Of CAPIOs designated				Total no. Of CPIOs designated	Total no. Of AAs designated	
0				1	1	

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1799	3635	0	0

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests
Relevant Sections Of RTI Act 2005

Section 8(i)										Section				
a	b	c	d	e	f	g	h	i	j	9	11	24	other	
0	0	0	1	1	0	1	0	0	1	0	0	0	5	

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
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Yes	https://highcourt.cg.gov.in/rule/rti_dpart_info.pdf
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	2024-04-27
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage, where the Audit report is posted (max 150 chars)
Yes	https://highcourt.cg.gov.in/rti/report/third_party_audit_quarterly_retu
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)	2024-04-27

RTI Annual Return Information System

Quarterly Return Form

Public Authority : Chhatisgarh High Court

Quarter : 4th Quarter (Jan-Mar)2023-2024

* Block I (Details about the requests and appeals)

	Progress during Quarter						
	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/ appeals rejected	Decisions Where requests/ appeals replied	
Requests	102	23	76	4	105	59	
First Appeals	0	N/A	6	N/A	6	0	
Total no. Of CAPIOs designated			0	Total no. Of CPIOs designated	1	Total no. Of AAs designated	1

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1117	2216	0	0

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	1	0	1	0	0	0	0	0	0	4

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?

Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)

Yes**[https://
highcourt.cg.gov.in/rule/
rti_dpart_info.pdf](https://highcourt.cg.gov.in/rule/rti_dpart_info.pdf)****B.** Last Date of updating of Mandatory disclosure under Section 4(1)b**2024-04-27****C.** Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?

Provide the detail/URL of webpage, where the Audit report is posted (max 150 chars)

Yes**[https://
highcourt.cg.gov.in/rti/
report/
third_party_audit_quarterly_retu](https://highcourt.cg.gov.in/rti/report/third_party_audit_quarterly_retu)****D.** Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)**2024-04-27**